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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 375/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017

NAME OF THE PARTIES: M/s. Virtuous Finance Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Adv. Daxehan Arora	Sanjay Udesli & Co.	Daxehan
2	Adv. Aditya Bhatt	Sanjay Udesli & Co.	Aditya
	<u>CSA 375/230-232/NCLT/MB/MAH/2017</u>		
	<u>CSA 358/230-232/NCLT/MB/MAH/2017</u>		
	<u>CSA 412/230-232/NCLT/MB/MAH/2017</u>		
	<u>CSA 413/230-232/NCLT/MB/MAH/2017</u>		
	<u>CSA 414/230-232/NCLT/MB/MAH/2017</u>		
	<u>CSA 415/230-232/NCLT/MB/MAH/2017</u>		
	<u>CSA 416/230-232/NCLT/MB/MAH/2017</u>		
	<u>CSA 417/230-232/NCLT/MB/MAH/2017</u>		
	<u>CSA 418/230-232/NCLT/MB/MAH/2017</u>		
	<u>CSA 419/230-232/NCLT/MB/MAH/2017</u>		
	<u>CSA 420/230-232/NCLT/MB/MAH/2017</u>		
	<u>CSA 421/230-232/NCLT/MB/MAH/2017</u>		
	<u>CSA 422/230-232/NCLT/MB/MAH/2017</u>		
	<u>CSA 423/230-232/NCLT/MB/MAH/2017</u>		
	<u>CSA 424/230-232/NCLT/MB/MAH/2017</u>		
	<u>CSA 425/230-232/NCLT/MB/MAH/2017</u>		
	<u>CSA 426/230-232/NCLT/MB/MAH/2017</u>		
	<u>CSA 427/230-232/NCLT/MB/MAH/2017</u>		
	<u>CSA 428/230-232/NCLT/MB/MAH/2017</u>		
	<u>CSA 429/230-232/NCLT/MB/MAH/2017</u>		
	<u>CSA 430/230-232/NCLT/MB/MAH/2017</u>		
	<u>CSA 431/230-232/NCLT/MB/MAH/2017</u>		
	<u>CSA 432/230-232/NCLT/MB/MAH/2017</u>		

Company Applications allowed, vide separate order

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)